MR. SPEAKER : He is an hon. Member. And that is my duty as servant of the House.

(vii) Resumption of production in paper plant of Rameshwar Nagar Unit of Ashoka Paper Mills Ltd, Darbhanga

SHRI BHOGENDRA JHA (Madhubani) : Sir, the Rameshwar Nagar Unit of the Ashoka Paper Mills Ltd., was established at Darbanga in Bihar for making both pulp and paper with imported plants. Later the pulp making plant was shifted to Assam disregarding the public opinion and vital interests of the area and the State of Bihar. Now, for the last more than two years, even the paper plant is closed, captive power plant is paralysed and the employees are facing starvation. Even the proposal for a pulp plant out of rags and captive power unit is not being implemented. Thus the country is losing production of valuable paper the employees their wages and the backward area of North Bihar the advantage of functioning of an important industrial unit. Repeated questions in Parliament have not taken the matter any further. There was complete Bandh at Darbhanga on the 24th July, 1984 and 55 persons were arrested for organising this peaceful Bandh.

I, therefore, urge upon the Minister of Industry to take immediate steps for resumption of production in the Paper Plant, installation of rag-pulp plant and captive power units, to ensure regular production and to ensure immediate payment of all arrears to the employees of the Paper Mill.

12 37 hrs.

[MR. DEPUTY SPEAKER *in the Chair*]

(viii) Need to reconsider the decision banning strikes by coal mine workers

SHRI BASUDEB ACHARIA (Bankura) : Sir, the essential Services Maintenance Act has been imposed to ban all strikes under the Coal India Ltd. This will lead to further alienation of the working class from the Government. While Coal India is refusing to even call the Joint Bipartite Committee for the Coal Industry to sort out the issues, this ban would hurt the coal miners who are working in most dangerous and difficult conditions and they have raised coal production nearly 120 tonnes in Coal India alone, In fact, not a single meeting of JBCCI had been called so far. This is said to be a violation of clause 10.1 of National Coal Wage Agreement III which was signed on November, 11, 1983. A large number of clauses of National Coal Wage Agreement III in respect of welfare of coal workers had not been implemented. And thus coal workers working under the Coal India Ltd., had to go on strike on 4th and 5th June, 1984 and the workers are now planning for indefinite strike in Coal India Ltd.

I urge upon the Government to intervene so that the situation is defused in a vital industrial sector of our country.

(ix) Ensuring availability of note-books and text-books to students at control rates and ban on donation's for admission in schools

श्री राजनाथ सोनकर शास्त्री (सैदपुर) : माननीय उपाध्यक्ष जी, मैं आपके माध्यम से माननीय शिक्षा मंत्री जी का ध्यान देश के सभी प्रांतों में पढ़ रहे विद्यार्थियों की अत्यंत दयनीय परिस्थिति की ओर ले जाना चाहता हूं। विद्यार्थियों के सामने नये सत्र में प्रवेश की समस्या है। साथ ही आज किताबों, कापियों का भी देश में काफी अभाव हो गया है। सस्ते मूल्य का कागज उपलब्ध करा कर कापियों के निर्माण की तो व्यवस्था है किन्तु इस व्यवस्था में व्यापक भ्रष्टाचार फैल गया है। परिणाम-स्वरूप किताब और कापियों की बनावटी कमी आ गई है।

जुलाई से सभी स्कूल, कालेज खुल गये हैं। पढ़ाई भी तेजी से प्रारम्भ हो गई है लेकिन बाजार में कापियों और पुस्तकों का अभाव सबको हताश कर रहा है।

पाठ्य-पुस्तकों पर डेढ़ सौ प्रतिशत और दो सौ प्रतिशत तक ब्लेक हो रहा है। अभिभावक परेशान हैं, साधारण परिवार के लोग अपने बच्चों को पढ़ा सकने में असमर्थ हैं।

छात्रों के प्रवेश की भी एक समस्या हो गई है। स्कूलों में लम्बे दान लिये जा रहे हैं। शिक्षा के क्षेत्र में ऐसी अव्यवस्था कभी देखने और सुनने को नहीं मिली। अतः मैं आपके माध्यम से आग्रह करूंगा कि अविलंब किताबों और कापियों को ब्लैक करने वाले लोगों के विरुद्ध कठोर कार्यवाही की जाये और विद्यार्थियों को सस्ते मूल्य पर किताबें और कापियों को उपलब्ध कराया जाए तथा साथ ही छात्र-छात्राओं के प्रवेश के लिए दान और चन्दा की राशि लेना जुर्म करार कर शिक्षा मंदिरों को पवित्र बनाया जाए।

(x) Need for Development of Paradeep Port

SHRI BRAJAMOHAN MOHANTY : (Puri) : Sir, although Paradeep Port in Orissa is one of the major ports of the country, it is not in a healthy condition. The loss and profit account is not encouraging The cargo handling is much below the capacity. The Port has silted up and now existing depth is reported to be around 25 to 26 feet. Number of vessels are not being able to negotiate the Port which results in heavy loss to the Port The dredging arrangement made by the Port Authority is quite inadequate The Port authorities approached the Government for financial sanction for having a dredger which has not been complied with. During the last six months, a number of ships have been returned because of the low draught of the Port.

The development of Orissa very much depends upon the healthy growth of the Paradeep Port. The economy of Orissa is inter-linked with the Port but the condition of the Port is going from bad to worse. Immediate efforts are necessary to bring the Paradeep Port to its desired level of growth and potentiality.

(xi) Need to extend the relaxation of height for recruitment in army to Muslims and backward classes

श्री रशीद मसूद (सहारनपुर): मोहतरम, हिन्दुस्तानी फौज में सिपाही की भर्ती के लिए राजपूत, अहीर, जाट और गूजर बिरादरियों की ऊंचाई 170 से०मी० मुकर्रर थी और उनके अलावा दूसरी कोमों की ऊंचाई 164 से०मी० मांगी जाती थी लेकिन अब गिजाई कमी की वजह से लोगों की लंबाई कम होने लगी जिसकी वजह से मंद दर्जावाला आगें कौमों के लिए जरूरी ऊंचाई (वद की) को घटाना तो दुरुस्त है। मगर जिन कौमों के लिए पहले 164 से० मी० ऊंचाई फौज में भर्ती होने के लिए जरूरी थी, उनकी भी फौज में भर्ती की जरूरी ऊंचाई घटानी चाहिए थी। मगर सरकार ने बजाय उन सबके साथ रियायत करने के बाकी सब कौमों की फौज में भर्ती की जरूरी ऊंचाई 167 से०मी० बढ़ा दी है, जो उन कौमों के साथ ज्यादती है। मेरी सरकार से दरख्वास्त है कि जहां उसने गूजर, जाट, राजपूत, अहीर की फौज में भर्ती की ऊंचाई कम की है, वहां यह सहूलियत दूसरी कौमों को भी दी जाये। मसलन हरिजन और दूसरी पिछड़ी बिरादरियां और मुसलमान ताकि उनके साथ इन्साफ हो।